

# Parliament Session Wrap

Winter Session – November 15 to December 7, 2007

## Bills Passed by Parliament during the Winter Session

Short Title	Key Objectives
<a href="#">The Armed Forces Tribunal Bill, 2005</a>	Establishes the Armed Forces Tribunal to settle complaints relating to service matters and appeals arising out of verdicts of court-martial of members of army, navy and air force.
<a href="#">The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007</a>	Makes it obligatory on children and heirs to maintain parents and aged relatives.
<a href="#">The Indira Gandhi National Tribal University Bill, 2007</a>	Establishes a University at Amarkantak in Madhya Pradesh for promoting higher education for the tribal population.
<a href="#">The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007</a>	Establishes an institute of Petroleum Technology in Rae Bareilly in Uttar Pradesh.
<a href="#">The Payment and Settlement Systems Bill, 2006</a>	Designates RBI as the authority to regulate and supervise payment systems, and gives legal recognition to netting procedure.
<a href="#">The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007</a>	Authorises the government to disinvest in TCIL.
* <a href="#">The Payment of Bonus (Amendment) Bill, 2007</a>	Raises the eligibility limit for entitlement of bonus to Rs 10,000 per month (from Rs 3,500). Also changes the calculation of maximum bonus.
<a href="#">The Sashastra Seema Bal Bill, 2006</a>	Provides a statute for the Sashastra Seema Bal as an armed force that protects the Indo-Tibet and Indo-Nepal borders.
*The Appropriation (Railways) No. 4 Bill, 2007	Authorises expenditure of the Railways.
*The Appropriation (No. 5) Bill, 2007	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (No. 4) Bill, 2007	Authorises expenditure from the Consolidated Fund of India.
<a href="#">The Indian Boilers (Amendment) Bill, 1994</a>	Establishes a Central Boilers Board to formulate rules and guidelines for regulation of manufacture and use of boilers.
* <a href="#">The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2007</a>	Maintains status quo on land-use in Delhi for a period of one year.
<a href="#">The All-India Institute of Medical Sciences and Post-Graduate Institute of Medical Education and Research (Amendment) Bill, 2007</a>	Fixes the tenure of the Directors of these Institutes at 5 years, with superannuation at the age of 65 years, whichever is earlier.
<a href="#">The Aircraft (Amendment) Bill, 2006</a>	Regulates foreign registered aircraft, empowers central government to license persons engaged in air traffic control and empowers DGCA to perform safety oversight functions.

Sources: Respective Bills, PRS.

\* These were introduced during the Winter Session 2007.

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December 7, 2007

## Government Bills Withdrawn during the Winter Session

Short Title	Key Objectives	Reason for Withdrawal
The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2003	Amends the list of tribes identified as STs. Motion for consideration of the Bill moved on the 9 April, 2003; discussion on the Bill was deferred, as agreed to by the House.	Replaced by a new Bill.
<a href="#">The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007</a>	Replaces an Ordinance that maintains status quo on encroachments in Delhi for a period of one year. Introduced on 17 August, 2007.	Replaced by a new Bill.

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Government Bills Introduced during the Winter Session and Pending

Short Title	Key Objectives	Introduced on
Authority for Advance Rulings on Central Taxes Bill, 2007	Constitute an Authority for advance rulings on central taxes.	7 Dec 2007
<a href="#">The Rehabilitation and Resettlement Bill, 2007</a>	Gives statutory backing to the National Rehabilitation and Resettlement Policy, 2007.	6 Dec 2007
<a href="#">The Land Acquisition (Amendment) Bill, 2007</a>	Amends the Land Acquisition Act, 1894 so as to align its provisions with the National Rehabilitation and Resettlement Policy, 2007.	6 Dec 2007
<a href="#">The Paramedical and Physiotherapy Central Councils Bill, 2007</a>	Constitutes councils for paramedical and physiotherapy to regulate and maintain standards of education.	4 Dec 2007
<a href="#">The Sixth Schedule to the Constitution (Amendment) Bill, 2007</a>	Amends the Sixth Schedule of the Constitution to include the Darjeeling Gorkha Hill Council as a tribal area.	30 Nov 2007
<a href="#">The Constitution (One Hundred and Seventh Amendment) Bill, 2007 (Amendment of Articles 244 and 332)</a>	Amends the Constitution to recognise that the provision of the Sixth Schedule shall apply to the area included in purview of the Darjeeling Gorkha Hill Council.	30 Nov 2007
The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2007	Amends the list of Scheduled Tribes of Lakshadweep.	27 Nov 2007
<a href="#">The Payment of Gratuity (Amendment) Bill, 2007</a>	Expands the definition of an "employee" who is eligible for gratuity benefits.	26 Nov 2007
<a href="#">The NEPA Limited (Disinvestment of Ownership) Bill, 2007</a>	Authorises the government to disinvest in NEPA Ltd.	22 Nov 2007

Sources: Respective Bills, Bulletins of Lok Sabha and Rajya Sabha, PRS. Status as of December 7, 2007.

## Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Airports Economic Regulatory Authority of India Bill, 2007</a>	5 Sep 2007	Standing Committee to submit report in 3 months
<a href="#">The Clinical Establishments (Registration and Regulation) Bill, 2007</a>	30 Aug 2007	Standing Committee to submit report in 3 months
<a href="#">The National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Bill, 2007</a>	29 Aug 2007	Standing Committee to submit report in 3 months
<a href="#">The Trade Marks (Amendment) Bill, 2007</a>	23 Aug 2007	Standing Committee to submit report in 3 months
<a href="#">The Damodar Valley Corporation (Amendment) Bill, 2007</a>	4 May 2007	Standing Committee Report on 7 Sep 2007
<a href="#">The Carriage By Air (Amendment) Bill, 2007</a>	4 May 2007	Standing Committee Report on 20 Nov 2007
<a href="#">The Micro Financial Sector (Development and Regulation) Bill, 2007</a>	20 Mar 2007	Standing Committee granted time upto last day of Winter Session, 2007

Short Title	Introduced on	Status
<a href="#">The Indian Maritime University Bill, 2007</a>	13 Mar 2007	Standing Committee granted time upto first day of the last week of the second part of Budget Session, 2008
<a href="#">The Judges (Inquiry) Bill, 2006</a>	19 Dec 2006	Standing Committee Report on 17 Aug 2007
<a href="#">The State Bank of India (Amendment) Bill, 2006</a>	18 Dec 2006	Standing Committee Report on 30 Aug 2007
<a href="#">The Information Technology (Amendment) Bill, 2006</a>	15 Dec 2006	Standing Committee Report on 7 Sep 2007
<a href="#">The National Waterway (Talcher-Dhamra Stretch of Rivers Geonkhali-Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006</a>	8 Dec 2006	Standing Committee Report on 16 Aug 2007
<a href="#">The National Waterway (Kakinada-Pondicherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijaywada Stretch of River Krishna) Bill, 2006</a>	8 Dec 2006	Standing Committee Report on 16 Aug 2007
<a href="#">The National Jute Board Bill, 2006</a>	22 May 2006	Standing Committee Report on 24 Nov 2006
<a href="#">The Immoral Traffic (Prevention) Amendment Bill, 2006</a>	22 May 2006	Standing Committee Report on 23 Nov 2006
<a href="#">The Constitution (One Hundred and Sixth Amendment) Bill, 2006</a>	22 May 2006	Standing Committee Report on 20 Aug 2007
<a href="#">The Forward Contracts (Regulation) Amendment Bill, 2006</a>	21 Mar 2006	Standing Committee Report on 19 Dec 2006
<a href="#">The Drugs (Control) Repeal Bill, 2006</a>	10 Mar 2006	Not referred to Standing Committee
<a href="#">The Factories (Amendment) Bill, 2005</a>	16 Aug 2005	Not referred to Standing Committee
<a href="#">The Banking Regulation (Amendment) Bill, 2005</a>	13 May 2005	Standing Committee Report on 13 Dec 2005
<a href="#">The Admiralty Bill, 2005</a>	11 May 2005	Standing Committee Report on 21 Mar 2006
<a href="#">The Pension Fund Regulatory and Development Authority Bill, 2005</a>	21 Mar 2005	Standing Committee Report on 26 Jul 2005
<a href="#">The National Commission for Minorities (Repeal) Bill, 2004</a>	23 Dec 2004	Standing Committee Report on 21 Feb 2006
<a href="#">The Constitution (One Hundred and Third Amendment) Bill, 2004</a>	23 Dec 2004	Standing Committee Report on 21 Feb 2006
<b>RAJYA SABHA</b>		
Short Title	Introduced on	Status
<a href="#">The Unorganised Sector Workers' Social Security Bill, 2007</a>	10 Sep 2007	Standing Committee Report on 3 Dec 2007
<a href="#">The Drugs and Cosmetics (Amendment) Bill, 2007</a>	21 Aug 2007	Standing Committee granted time upto 22 Feb, 2008
<a href="#">The Private Detective Agencies (Regulation) Bill, 2007</a>	13 Aug 2007	Standing Committee granted time upto last week of the second part of Budget Session, 2008
<a href="#">The Collection of Statistics Bill, 2007</a>	17 May 2007	Standing Committee to submit report in 3 months
<a href="#">The Gram Nyayalayas Bill, 2007</a>	15 May 2007	Standing Committee Report on 6 Sep 2007
<a href="#">The Motor Vehicles (Amendment) Bill, 2007</a>	15 May 2007	Standing Committee granted time upto first day of the last week of the second part of Budget Session, 2008
<a href="#">The Maternity Benefit (Amendment) Bill, 2007</a>	14 May 2007	Standing Committee Report on 16 Aug 2007
<a href="#">The Seamen's Provident Fund (Amendment) Bill, 2007</a>	3 May 2007	Standing Committee Report on 5 Sep 2007
<a href="#">The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2007</a>	7 Mar 2007	Standing Committee Report on 7 Sep 2007
<a href="#">The Foreign Contribution (Regulation) Bill, 2006</a>	18 Dec 2006	Standing Committee granted time upto first week of the first part of Budget Session, 2008
<a href="#">The Limited Liability Partnership Bill, 2006</a>	15 Dec 2006	Standing Committee Report on 27 Nov, 2007
<a href="#">The Code of Criminal Procedure (Amendment) Bill, 2006</a>	23 Aug 2006	Standing Committee Report on 16 Aug 2007
<a href="#">The Administrative Tribunal (Amendment) Bill, 2006</a>	18 Mar 2006	Standing Committee Report on 5 Dec 2006
<a href="#">The Representation of People (Amendment) Bill, 2006</a>	27 Feb 2006	Standing Committee Report on 4 Aug 2006

Short Title	Introduced on	Status
<a href="#">The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005</a>	21 Dec 2005	Standing Committee Report on 16 May 2007
<a href="#">The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005</a>	5 Dec 2005	Standing Committee Report on 13 Dec 2006
<a href="#">The Indian Medical Council (Amendment) Bill, 2005</a>	23 Aug 2005	Standing Committee Report on 19 Dec 2006
<a href="#">The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005</a>	22 Aug 2005	Standing Committee Report on 20 Dec 2005
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Drugs and Cosmetics (Amendment) Bill, 2005</a>	10 May 2005	Standing Committee Report on 21 Dec 2005
<a href="#">The Indian Medicine Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Standards of Weights and Measures (Amendment) Bill, 2005</a>	10 Mar 2005	Standing Committee Report on 23 Dec 2005
<a href="#">The Standards of Weights and Measures (Enforcement) Amendment Bill, 2005</a>	10 Mar 2005	Standing Committee Report on 23 Dec 2005
<a href="#">The Scheduled Castes, Schedules Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004</a>	22 Dec 2004	Standing Committee Report on 26 Jul 2005
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<b>Introduced in Rajya Sabha before the formation of the 14<sup>th</sup> Lok Sabha</b>		
Short Title	Introduced on	Status
The Companies (Amendment) Bill, 2003	7 May 2003	
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Foreign Trade (Development and Regulation) Amendment Bill, 2001</a>	24 Apr 2001	Standing Committee Report on 8 Mar 2002
<a href="#">The Coal Mines (Nationalisation) Amendment Bill, 2000</a>	24 Apr 2000	Standing Committee Report on 31 Aug 2001
<a href="#">The Lotteries (Prohibition) Bill, 1999</a>	23 Dec 1999	Standing Committee Report on 12 Dec 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The University Grants Commission (Amendment) Bill, 1995	2 Jun 1995	Standing Committee Report on 16 Aug 1995
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Constitution (Sixty-first Amendment) Bill, 1988	24 Nov 1988	
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.  
Status as of December 7, 2007.

## Status of Government Bills

Bills pending before session	74
Bills introduced during session	14
Bills passed during session	15
Bills withdrawn during session	2
Bills pending after session	71

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